

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 161 OF 2015 &
IA NO. 259 OF 2015**

Dated: 28th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Sasan Power Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant(s)

**: Mr. J.J. Bhatt, Sr. Adv.
Mr. Vishrov Mukherjee
Mr. Janmali Manikala**

ORDER

Issue notice to the Respondents returnable on 06.10.2015. Dasti in addition is permitted.

List the matter on **06.10.2015**.

**(I.J. Kapoor)
Technical Member
Ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**